

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/374

Dated Shillong, the 13th August 2021

It is hereby notified to all concerned that **Division Bench-II** comprising of **Hon'ble Mr. Justice RV More & Hon'ble Mr. Justice W. Diengdoh** will not sit on **16th August, 2021**.

Further, Single Bench of **Hon'ble Mr. Justice W. Diengdoh** will sit in Court No. 4 on **16th August, 2021** via video conferencing mode.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/374-A

Dated Shillong, the 13th August 2021

Copy for information to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
6. The P.S to Advocate General/ Additional Advocate General, Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
8. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for kind information.
10. Court Masters concerned for kind information & necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.


13/08/2021
JOINT REGISTRAR (LISTING)

371
13/8/21